भारतका राजपत्र The Gazette of India

असाधारण

EXTRAORDINARY

भाग II—खण्ड 3—उप-खण्ड (i)
PART II—Section 3—Sub-section (i)
प्राधिकार से प्रकाशित
PUBLISHED BY AUTHORITY

H. 274] No. 274] नई दिल्ली, बृहस्पतिवार, मई 26, 2011/ज्येष्ठ 5, 1933

NEW DELHI, THURSDAY, MAY 26, 2011/JYAISTHA 5, 1933

कॉर्पोरेट कार्य मंत्रालय

अधिसूचना

नई दिल्ली, 26 मई, 2011

सा.का.नि. 407(अ).— केन्द्र सरकार, कम्पनी अधिनियम, 1956 (1956 का 1) की धारा 610ख के साथ पठित धारा 642 की उप धारा (1) द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए एतदद्वारा कम्पनी (केन्द्र सरकार) सामान्य नियम तथा फार्म, 1956 में आगे और संशोधन करने के लिए निम्नलिखित नियम बनाती है, नामत:-

- (1) इन नियमों को कम्पनी (केन्द्र सरकार) सामान्य नियम तथा फार्म (संशोधन) नियम, 2011 कहा जाएगा।
 - (2) ये नियम 29 मई, 2011 से प्रवृत्त होंगे।
- 2. कम्पनी (केन्द्र सरकार) सामान्य नियम तथा फार्म, 1956 में अनुलग्नक 'क' में फार्म 23घ को निम्नलिखित फार्मी से प्रतिस्थापित किया जाएगा, नामत:-

"फार्म 23घ (कंपनी अधिनियम, 1956 की धारा 233ख के अनुसरण में) लागत लेखाकार द्वारा केन्द्र सरकार को दी गई सूचना

टिप्पणी -	*चिह्नित	सभी	स्थानों	को	अनिवार्य	रूप	से	भरे।

1.	(क) *कंपनी की कारपोरेट पहचान संख्या (सीआईएन) या विदेशी कंपनी पंजीयन संख्या (एफसीआरएन) पहले से भरा हुआ (ख) कंपनी की वैश्विक अवस्थिति संख्या (जीएलएन)
2.	(क) कंपनी का नाम
	(ख) कंपनी के पंजीकृत कार्यालय का पता या भारत में कंपनी के व्यवसाय के प्रमुख स्थान का पता
3.	*फार्म 23ग की सेवा अनुरोध संख्या (एसआरएन)
4.	(क) *केन्द्र सरकार द्वारा लागत लेखा परीक्षा 52//सीएबी/ का निदेश देने वाले आदेश की संख्या पहले से भरा हुआ (ख) लागत लेखा परीक्षा आदेश की कोटि O कंपनी विशिष्ट आदेश O उद्योग वार सामान्य आदेश (ग) लागत लेखा परीक्षा का निदेश देने वाले केन्द्र सरकार के आदेश की तिथि(दिन/माह/वर्ष)
	(घ) उद्योग का नाम जिससे लागत लेखापरीक्षा आदेश संबंधित है
5.	लागत लेखा परीक्षक का विवरण (क) *लागत लेखाकार का वर्ग O वैयक्तिक O लागत लेखापरीक्षा फर्म (ख) *लागत लेखाकार या लेखापरीक्षा फर्म का आयकर स्थायी खाता संख्या (ग) *लागत लेखापरीक्षक नियुक्त होने वाले लागत लेखाकार या लागत लेखापरीक्षा फर्म
	का नामं

	(घ)	'लागत लेखाकार की सदस्य संख्या या लागत लेखापरीक्षा फर्म की निबंधन
	संख्या	IN FARE
133	(종)	लागत लेखाकार या लागत लेखापरीक्षा फर्म का पता
	(i)	*पंक्ति ।
	(1)	पंक्ति ॥
	(ii)	* शहर
	(iii)	*राज्य
	(iv)	देश
	(v)	*पिन कोड
		*लागत लेखाकार या लागत लेखापरीक्षा फर्म की ई-मेल आईडी
	(4)	
	(छ)	'क्या लागत लेखापरीक्षक कंपनी अधिनियम, 1956 की धारा 233ख (5) के
	अंतर्गत	न अयोग्य है
	(ज)	क्या लेखापरीक्षक की नियुक्ति धारा 224 की उपधारा 1ख में निर्दिष्ट सीमाओं के
	अंतर्गत	त की गई है (सार्वजनिक कंपनी में नियुक्ति के मामले में लागू) O हां O नहीं
	(झ)	नियुक्ति पत्र के अनुसार लेखापरीक्षक हेतु लेखापरीक्षा का विषय
6.	लेखाप	रीक्षक द्वारा कवर किया जाने वाला वित्त वर्ष
	(क) *.	से (दिन/माह/वर्ष)
		तक (दिन/माह/वर्ष)
7.	कंपनी	द्वारा लेखापरीक्षक की नियुक्ति के लिए प्रपत्र 23ग दर्ज किए जाने की
तारीख	••••••	(दिन/माह/वर्ष)
•	*	
		रिक्षिक द्वारा नियुक्ति की सूचना प्राप्त करने की तारीख
(दिन/	माह/वर	
9. क्य	ा नियु	के स्वीकृत की गई O हां O नहीं
	3	

संलग्नक:		संलग्नकों की सूची
1. *कंपनी से प्राप्त सूचना की प्रति	संलग्न करें	
2. वैकल्पिक संलग्नक - यदि कोई हो	संलग्न करें	September 1991
सत्यापन		संलग्नक हटाएं
((4)44)		Minister Cold
मैं यह पुष्टि करता हूं कि इस प्रपत्र तथा इसवे मैं इस प्रपत्र में हस्ताक्षर करने और इसे प्रस्तु डिजीटल हस्ताक्षर किया जाए लागत लेखापरीक्षा		
मैं इस प्रपत्र में हस्ताक्षर करने और इसे प्रस्तु डिजीटल हस्ताक्षर किया जाए	त करने के लिए पूर्ण रूप	

यह ई-फॉर्म कंपनी पंजीयक द्वारा इलेक्ट्रॉनिक मोड के माध्यम से रखी गई फाइल के आधार पर लिया गया है एवं फॉर्म भरते समय कंपनी द्वारा दिए गए शुद्ध विवरण पर आधारित है।"

[फा. सं. 5/18/2005-सीएल-V] जे. एन. टिक्कू, संयुक्त निदेशक

MINISTRY OF CORPORATE AFFAIRS NOTIFICATION

New Delhi, the 26th May, 2011

GS.R. 407(E).— In exercise of the powers conferred by sub-section (1) of section 642 read with section 610B of the Companies Act, 1956 (1 of 1956), the Central Government hereby makes the following rules further to amend the Companies (Central Government's) General Rules and Forms, 1956, namely: –

- 1. (1) These rules may be called the Companies (Central Government's) General Rules and Forms (Amendment) Rules 2011.
 - (2) They shall come into force with effect from 29th May, 2011.
- 2. In the Companies (Central Government's) General Rules and Forms, 1956, in Annexure 'A' for Form 23D the following Form shall be substituted, namely:-

EODILO

Information by cost auditor to Central Government

[Pursuant to Section 233B of the Companies Act, 1956]				
Note - All fields marked in * are to be mandat	torily filled.			
(a) *Corporate identity number (CIN) or Foreign company registration number (FCRN) of company				Pre-
(b) Global location number (GLN) of company				
.(a) Name of the company		•		
(b) Address of the registered office or of the principal place of business in India of the company				
*Service Request Number (SRN) of Form 23C (Application to the Central Government for appointment)	nent of cost auditor b	y the compa	any)	
.(a) *Number of the Central Government's order direct	cting cost audit 52/		CAB/	Pre
	cting cost audit 52/			1
	specific order O		e general d	order
(b) Category of cost audit order Company (c) Date of the Central Government's order directing	specific order O I		e general d	1
(b) Category of cost audit order Company (c) Date of the Central Government's order directing (d) Name of Industry to which cost audit order relates	specific order O I		e general d	order
(b) Category of cost audit order Company (c) Date of the Central Government's order directing (d) Name of Industry to which cost audit order relates Details of the cost auditor	cost audit	Industry-wis	e general d	DD/MM/YYYY)
(b) Category of cost audit order Company (c) Date of the Central Government's order directing (d) Name of Industry to which cost audit order relates Details of the cost auditor (a) *Category of cost auditor Individual	cost audit	Industry-wis	e general d	DD/MM/YYYY)
(b) Category of cost audit order Company (c) Date of the Central Government's order directing (d) Name of Industry to which cost audit order relates Details of the cost auditor (a) *Category of cost auditor Individual (b) *Income-tax permanent account number of cost a	cost audit s auditor or cost auditor	Cost	e general d	DD/MM/YYYY)
(b) Category of cost audit order Company (c) Date of the Central Government's order directing (d) Name of Industry to which cost audit order relates Details of the cost auditor (a) *Category of cost auditor Individual	cost audit s auditor or cost auditor	Cost	e general d	DD/MM/YYYY)
(b) Category of cost audit order Company (c) Date of the Central Government's order directing (d) Name of Industry to which cost audit order relates Details of the cost auditor (a) *Category of cost auditor Individual (b) *Income-tax permanent account number of cost a	cost audit s auditor or cost auditor	Cost	e general d	DD/MM/YYYY)
(b) Category of cost audit order Company (c) Date of the Central Government's order directing (d) Name of Industry to which cost audit order relates Details of the cost auditor (a) *Category of cost auditor Individual (b) *Income-tax permanent account number of cost auditor or cost auditor's firm approximately auditor or cost auditor's firm approximately auditor or cost auditor's firm approximately auditorial aud	cost audit s auditor or cost audito	Cost	e general d	DD/MM/YYYY)
(b) Category of cost audit order Company (c) Date of the Central Government's order directing (d) Name of Industry to which cost audit order relates Details of the cost auditor (a) *Category of cost auditor Individual (b) *Income-tax permanent account number of cost a	cost audit s auditor or cost audito	Cost	e general d	DD/MM/YYYY)
(b) Category of cost audit order Company (c) Date of the Central Government's order directing (d) Name of Industry to which cost audit order relates Details of the cost auditor (a) *Category of cost auditor Individual (b) *Income-tax permanent account number of cost auditor or cost auditor's firm applications of the cost auditor or cost auditor or cost auditor or cost auditor or cost auditor's firm applications of the cost auditor or cost auditor's firm applications of the cost auditor or cost auditor's firm	cost audit s auditor or cost audito	Cost	e general d	DD/MM/YYYY)
(b) Category of cost audit order Company (c) Date of the Central Government's order directing (d) Name of Industry to which cost audit order relates Details of the cost auditor (a) *Category of cost auditor Individual (b) *Income-tax permanent account number of cost auditor or cost auditor's firm approach of the cost auditor or cost auditor's firm approach of the cost auditor or cost auditor o	cost audit s auditor or cost audito	Cost	e general d	DD/MM/YYYY)
(b) Category of cost audit order	cost audit s auditor or cost audito	Cost	e general d	DD/MM/YYYY)
(b) Category of cost audit order	cost audit s auditor or cost audito	Cost	e general d	DD/MM/YYYY)
(b) Category of cost audit order	cost audit s auditor or cost audito	Cost	e general d	DD/MM/YYYY)

g) *Whether the cost auditor is subje Companies Act, 1956	ct to any disqualification under section 233B	(5) of the Yes	○ No
h) Whether appointment of auditor is 224 (applicable in case of appoint	s within the limits specified in sub-section 1B ment in public company)	of section Yes	○ No
i) *Scope of audit for the cost audito	r as per the appointment letter		
		Out the Thomas and I	
6. Financial year to be covered by the	e cost auditor		
(a) *From	(DD/MM/YYYY)		
(b) *To	(DD/MM/YYYY)		
7. Date of filing Form 23C for appoint	tment of cost auditor by the company		(DD/MM/YYYY
3. *Date of receipt of intimation of ap	pointment by the cost auditor		(DD/MM/YYYY
9. *Whether appointment was accept	ted OYes O No		Minney.
Attachments		List of attachments	
1. *Copy of the intimation received fr	om the company Attach		
2. Optional attachment(s) - if any	Attach	l-cap kumila	(Section
			of months
		Remove attachme	nt
Verification	about in this form and its attachments in	and and assurable	
I am duly authorised to sign and sub	given in this form and its attachments is cor omit this form.	rect and complete.	
To be digitally signed by			
Cost Auditor			
*Whether associate or fellow (Associate Fellow		
*Membership number			
(CONTRACTOR OF THE CONTRACTOR	Check Form Press, ruliny	5005	autimat .

[F. No. 5/18/2005-CL. V] J. N. TIKKU, Jt. Director